

S.No.33

**IN THE NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH – 1
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON
22-05-2023 AT 10:30 AM**

CP No. 17/66/HDB/2023
u/s. 66 of IBC, 2016

IN THE MATTER OF:

M/s. Yeturu Bio-Tech Limited

...Petitioner

VS

ROC

...Respondent

C O R A M:-

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)
SH. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)**

ORDER

Ld. PCS N. Madhavi present. None appeared for the RoC Telangana, report not filed. However, adjourned on condition that report, if any, not filed by within 2 weeks time, opportunity stands forfeited. For hearing, call on 05.06.2023.

Sd/-
MEMBER (T)

Sd/-
MEMBER (J)